



\$~44

\* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 1021/2016

LAKSH VIR SINGH YADAV

..... Petitioner

Through: Mr.Anshumaan Sahni, Adv.

versus

**UNION OF INDIA & ORS** 

..... Respondents

Through: Mr.Karan Lahiri, Mr.Prateek Arora &

Ms.Devdutta Mukhopadhyay, Advs.

for the Intervener.

Mr.Neel Manson, Mr.Uday S. Chopra & Ms.R.Ramya, Advs. for Google

India.

Ms.Mamta R. Jha, Ms.Shruttima & Ms.Sakshi Jhalani, Advs. for R-2. Mr.Rajat Kumar, Adv. for R-4.

Ms. Vipasha Mishra & Mr. Amit

Bansal, Advs. for R-5.

**CORAM:** 

HON'BLE MR. JUSTICE NAVIN CHAWLA

ORDER

% 05.02.2020

## CM No.4775/2020

This application has been filed seeking impleadment of wife of the petitioner as a co-petitioner.

The application is allowed. The amended Memo of Parties is taken on record.

NAVIN CHAWLA, J

**FEBRUARY 05, 2020/rv**